

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4856
ANSWERED ON:25.04.2013
RENUKA DAM PROJECT
Viswanathan Shri P.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the National Green Tribunal (NGT) has cleared the Renuka Dam Project on a tributary of the Yamuna River in Himachal Pradesh and if so, the details thereof;
- (b) whether the project has also been cleared by the Ministry of Environment and Forests under Forest Conservation Act and if so, the details thereof;
- (c) the tentative cost of the project and the expected water supply to Delhi in million gallons of water;
- (d) the total power likely to be generated by this project in Megawatts and the quantum of power to be made available to Himachal Pradesh; and
- (e) the total compensation to be paid for land acquisition?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

- (a) Environmental clearance accorded has been challenged in the "National Green Tribunal and proceedings are going on.
- (b) Forest clearance from Ministry of Environment and Forest has not been obtained by State Government.
- (c) The cost of the project has been worked out in CWC/CEA as Rs. 3498.86 crore (Price Level March,2009) excluding Interest during construction, escalation and Local Area Development Fund (LADF). The project has storage capacity of 0.498 billion cubic metre which would benefit the upper yamuna basin states including Delhi.
- (d) The Project envisages generation of 40 Megawatt of power.
- (e) As informed by Himachal Pradesh Power Corporation Limited (HPPCL), presently, 57 awards have been made by HPPCL for an amount of Rs. 291.23 crore excluding compensation for structures and trees in most of the cases. The approximate total amount of compensation to be paid for land acquisition would be in the vicinity of Rs. 450 to 500 crore.